

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

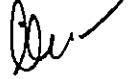
Date of Order: 15.2.2016

OA No.370/2011

Nemo for the applicant.

Mr. V.D.Sharma, Counsel for respondents.

As is evident from the record that nobody appeared on behalf of the applicant on 5.10.2015 and 9.12.2015 when this OA was listed for hearing. Not only that even nobody is appearing today on his behalf. Meaning thereby it is clear that applicant is not interested to prosecute his case. Therefore, we have no option but to dismiss this OA. Consequently, the Main OA is hereby dismissed for non-prosecution.


(MS. MEENAKSHI HOOJA)
MEMBER(A)


(JUSTICE M.S.SULLAR)
MEMBER(J)

Adm/